

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH

FARIDKOT HOUSE, NEW DELHI

JOINT SITTING OF COURT NO. 1 & 2**CAUSE LIST (IN COURT NO. 2)**Date: 15th July, 2016

Time: 10.30 A.M.

HON'BLE MR. JUSTICE M.S. NAMBIAR
JUDICIAL MEMBER**HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE**
JUDICIAL MEMBER**HON'BLE PROF. A.R. YOUSUF**
EXPERT MEMBER**HON'BLE MR. BIKRAM SINGH SAJWAN**
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
CASES OF COURT NO. 1			
FOR COMPLETION OF PLEADINGS			
1.	Original Application No. 194/2016	Divesh Bhutani Vs. Union of India & Ors.	Mr. Sunil Mund, Adv. for Applicant Mr. Krishna Kumar Singh, Adv. for R-1 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2 to 6
FOR HEARING			
2.	Original Application No. 433/2015	Doctors For You Vs. MoEF & CC & Ors.	Ms. Aishwarya Bhati & Mr. Hemendra Sharma, Advs. for Applicant Dr. Abhishek Atrey & Mr. Sumit Rajora, Advs. for R-1 Mr. B. V. Niren, Adv. for R-2 Mr. Rajkumar, Adv. with Mr. Bhupender Kumar, LA for R-3
3.	Original Application No. 567/2015 (M.A. No. 1342/2015 & M.A. No. 697/2016)	T. D. Chandola Vs. A. P. Mines & Minerals & Ors.	Mr. M. C. Mehta, Mr. Rahul Shukla & Ms. Katyayni, Advs. for Applicant Mr. C. Hari Shankar, Sr. Adv. with Mr. Ashly Cherian, Adv. for R-1 Ms. D. Bharathi Reddy, Adv. for R-2 Mr. Rahul Kaushik, Adv. for R-3 Mr. Mukesh Verma, Adv. for R-4 Mr. Vikas Malhotra, Adv. for R-5 & 7
CASES OF COURT NO. 2			
FOR ADMISSION			
4.	Execution Application No. 15/2016 (M.A. No.695/2016) in O.A. No. 489/2014	Indian Institute of Sustainable Development Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant
AFTER NOTICE			
5.	Original Application No. 318/2016 (M.A. No. 632/2016, M.A. No. 644/2016, M.A. No. 645/2016 & M.A. No. 696/2016)	Shailesh Singh Vs. State of UP & Ors.	Mr. Sudeep Dey, Adv. & Mr. Shailesh Singh, Applicant in person Mr. Abhishek Yadav, Adv. for R-1, 5 & 9 Mr. Amit Singh Chaddha, Sr. Adv. with Mr. Anil Kumar Sangal, Adv. for R-2 Mr. Sunil Dalal, Adv. for R-3 Mr. Pradeep Misra & Mr. Daleep Kr. Dhyani, Advs. for R-6 Mr. B. V. Niren, Adv. for CGWA Mr. M. G. Kamath, Adv. Mr. A. K. Sangal, Adv. Mr. Sondhi Narula Dalal, Adv.

FOR COMPLETION OF PLEADINGS

6.	Original Application No. 489/2014 (M.A.No.803/2014 & M.A. No. 934/2015)	Indian Institute of Sustainable Development U.O.I & Ors. Vs.	Mr. Gaurav Kumar Bansal & Mr. Sudeep Dey, Adv. for the Applicant Mr. Vishwendra Verma, Adv. for R-1 Mr. Raman Yadav, Adv. for R-3 Mr. Jogy Scaria, Adv. for R-5 & 11 Mr. R. Rakesh Sharma, Adv. for State of TN Mr. Sovmyajit Pavi, Adv. for R-14 Mr. Guntur Prabhakar, Adv. for R-15 Ms. Savitri Pandey, Adv. for R-16 Mr. Rahul Verma, Adv. for R-17 Ms. Kankana Arundhara, Adv. for R-18 Mr. Devraj Ashok, Adv. for Karnataka Ms. Aprajita Mukherjee, Adv. for R-19 Mr.Pulkit Prakash, Adv.for State of Mizoram Mr. Anil Shrivastava, Adv. for State of Arunachal Pradesh Mr.Suryanarayan Singh,Adv.for State of HP Mr.Sapam Biswajit Meitei, Adv. for Manipur Ms. Ruchira Gupta, Adv. for State of Goa Ms.Deepika Ghatowar, Adv. for Uttarakhand Mr. Rahul Verma, Adv. for state of Jharkhand Mr. Ravi Kant, Adv. for State of Mizoram Mr. Gopal Singh, Adv. for State of Tripura Mr. Edward Belho, Adv. for State of Nagaland
7.	Execution Application No. 09/2016 in O.A. No. 177/2013	Sushil Raghav Vs. State of U.P. & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Raman Yadav, Adv. for R-1 to 3 Ms. Reena Singh, AAG for GDA
8.	Execution Application No. 13/2016 in O.A. No. 122/2015	F Block Resident Welfare Association Vs. State of U.P. & Ors.	Mr. Rajiv Ranjan Prasad & Mr. Vikas Gaur, Adv. for Applicant Mr. Raman Yadav, Adv. for GDA
9.	Original Application No. 100/2016 (M.A. No. 194/2016 & M.A. No. 546/2016)	Gram Sarai Vikas Samiti (Regd.) Vs. State of Uttarakhand & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Ms. D. Bharathi Reddy, Adv. for R-1 Mr. Sunil Prakash Sharma, Adv. for R-3 Mr. Rahul Verma, Adv. Mr. Mukesh Verma, Adv. for R-4

FOR HEARING

10.	Original Application No. 94/2013 (M.A No. 904/2014, M.A No. 592/2015, M.A. No. 806/2015, M.A. No. 236/2016)	Vikrant Kumar Tongad Vs. Delhi Metro Rail Corporation Ltd.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Sanjeev Ralli, Adv. for R – 2 Mr. V.V. Vardhan, Adv. for R – 3 & 4 Mr. V.K. Tandon, Adv. for R - 5 Ms. Reena Singh, AAG of U.P. for R – 6 Mr. Narender Hooda, Sr. Adv. along with Mr. Manjit Singh, AAG for R – 7 Mr. Pankaj Kumar Singh, Adv. Mr. Ravikesh K. Sinha, Adv. Ms. Sakshi Popli, Adv. for NDMC Mr. Bibhakar Misra, Adv. for NHAI Mr. Vivek Kr. Tandon, Adv for PWD Mr. Suresh Tripathy, Adv. for DJB Mr. Ashwani Kr. Dhatwalia, Adv. for DDA Mr. Ajay Arora, Adv. for SDMC Mr. Sunil Gupta, Adv. for Batra Hospital Ms.Puja Kalra, Adv.for North & South MCD Mr. Balendu Shekhar, Adv. Mr. Sunil Gupte, Adv. for IOC Mr. Vikramditya Singh, Adv. for AIIMS Mr. Sanjay Diwan, Adv. for Forest Dept. Mr. B.V. Niren, Adv. for CPWD Mr. D. Rajeshwar Rao, Adv. Mr. A. K. Prasad, Adv. for CPWD Mr. Nischal K. Neeraj, Adv. Mr.Siju Thomas, Adv. for Jivodaya Hospital
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			Mr. Ashish Kumar, Adv. Mr. Naveen Kumar Jha, Adv. Mr. Jitendra Kumar, Adv. for ESI, Rohini Ms. Antima Bazaz, Adv. for Jain Hospital Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. Sandeep Kapoor, Adv. Mr. Jeevan Prakash, Adv. Ms. Moni Cinmoy, Adv. Mr. Bipul Kumar Mishra, Adv. Mr. Rahul Khurana, Adv.
11.	Original Application No. 3/2015	Bijay Krishna Sarkar & Ors. Vs. Inland Waterways Authority of India & Ors.	Ms. Parul Gupta, Adv. for Applicant Mr. B. V. Niren, Adv. for R-1 Mr. Jayant Bhushan, Sr. Adv. with Mr. Buddy. A. Ranganadhan, Adv. for R-2 Ms. Savitri Pandey, Adv. for R-3 Mr. A. K. Prasad, Adv. for R-4 Mr. Neeraj Malhotra, Adv. for R-5 Mr. Amit Anand Tiwari, Adv. for R-6 Mr. Pawan Upadhyay, Mr. Dewan Upadhyay & Nishant Kumar, Adv. for R-7 Mr. M.L. Lahoty, Adv. for R-8
12.	Original Application No. 175/2015 (M.A. No. 1333/2015)	Shailesh Singh Vs. Hotel Jaypee Vasant, New Delhi & Ors.	Mr. Sudeep Dey, Adv. & Mr. Shailesh Singh Mr. Pawan Upadhyay, Adv. for R-1 Mr. Pinaki Misra, Sr. Adv. alongwith Ms. Ruby Singh Ahuja & Mr. Karan Dev Chopra, Adv. for R-2 Mr. A. P. Singh, Adv. for R-3 & 5 Mr. Abhimanshu Mahajan, Adv. for R-4 Mr. Rajkumar, Adv. for CPCB Mr. A. K. Prasad, Adv. for R-10 Mr. Balendu Shekhar, Adv. for R-11 Ms. Sakshi Popli, Adv. for NDMC & DJB Mr. Balendu Shekhar, Adv. for SDMC & DPCC Mr. Pradeep Mishra, Adv. for UPPCB Mr. Biraja Mahapatra, Adv.
13.	Original Application No. 176/2015 (M.A. No. 1332/2015)	Shailesh Singh Vs. Hotel Holiday Regency, Moradabad & Ors.	Mr. Sudeep Dey, Adv. & Mr. Shailesh Singh Mr. Rishab Raj Jain & Priyadarsni Gopal, Adv. for R-1 Mr. Pawan Upadhyay, Adv. for R-2 & 3 Mr. Anil K. Kher, Sr. Adv. with Ms. Anisha Mahajan, Adv. for R-4 Mr. Purushottam Mishra, Adv. for R-5 Mr. Abhishek Yadav, Adv. for R-6 to 10 Mr. Pradeep Misra & Mr. Daleep Dhayani, Adv. for UPPCB Mr. Balendu Shekhar, Adv. Mr. Rajkumar, Adv. for R-12 Mr. A. K. Prasad, Adv. for R-14 Mr. B. V. Niren, Adv. for CGWA
14.	Original Application No. 261/2015	Rajeev Raheja Vs. Delhi Municipal Corporation & Ors.	Mr. Rajiv Raheja, Adv. for Applicant Ms. Puja Kalra, Adv. for R-1 & 2 Mr. D. Rajeshwar Rao, Adv. for R-3 & 4
15.	Original Application No. 286/2015	Ved Pal Vs. MoEF & Ors.	Mr. Rishi Pal, Adv. for Applicant Ms. Shakshi Popli, Adv. for R-1 Mr. Rajkumar, Adv. with Mr. Bhupender Kumar, LA for CPCB Mr. B. V. Niren, Adv. for R-4
16.	Original Application No. 377/2015 (M.A. No. 908/2015 & M.A. No. 694/2016)	Dr. Tripta Sood & Anr. Vs. Govt. of N.C.T. of Delhi & Anr.	Mr. Aagney Sail, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-1 Ms. Puja Kalra, Adv. for R-2 Mr. Balendu Shekhar, Adv. for SDMC Ms. Tripta Sood, Adv. for Intervenor